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भारत सरकार

Government of India Ministry of Corporate Affairs कारपोरेट कार्य मंत्रालय

Office of the Official Liquidator, High Court of Gujarat कार्यालयशासकीय समापक, उच्च न्यायालय गुजरात संबंध Jivabhai Chambers, Ashram Road, Navrangpura, Ahmedabad - 380 009 जीवाभाई चेम्बर्स , आश्रम रोड , नवरंगपुरा , अहमदाबाद --380 009.

Ref: No. OL/RTI/Office order/2015/Jb5

Dated: 59 SEP 2015

OFFICE ORDER

In supersession of earlier office orders and in terms of the Provisions of Section 19(1) and Section 5 of the Right to Information Act, 2005, the following officers of the Official Liquidator, Ahmedabad are hereby designated as first Appellate Authority/ Central Public Information Officers / Central assistant Public Information Officers with immediate effect and until further orders:

Sr.	Name of the Officers/Employee	Designation	General Nos and
No			Extension Nos.
1.	Shri Indrajit A. Vania	First Appellate Authority	079- 26586987
	Assistant Official Liquidator		
2.	Shri Ajay Kumar Meena	Central Public Information	079- 26586987
	Assistant Official Liquidator	Officers	
3.	Shri M.G. Dalal	Central Assistant Public	079- 26581912
	Sr. Technical Assistant	Information Officer - I	
4.	Shri S.R. Meena	Central Assistant Public	079- 26581912
	Sr. Technical Assistant	Information Officer - II	

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(R. C. MISHRA)

OFFICIAL LIQUIDATOR

Attached to High Court of Gujarat

- The Secretary, to Govt. of India, Ministry of Corporate Affairs, New Delhi.
 - 2. All Regional Director.
 - 3. All Registrar of Companies.
 - 4. All Official Liquidator.
 - 5. Shri Indrajit Vania, Asstt. Official Liquidator.
 - 6. Shri Ajay Kumar Meena, Assistant Official Liquidator.
 - 7. Shri M.G.Dalal, STA, Central Assistant Public Information Officer-I.
 - 8. Shri S.R.Meena Meena, STA, Central Assistant Public Information Officer-II.
- 9. e- Governance Cell for publication on MCA Website.
 - 10. Notice Board of Office.
 - 11. Office order file.